GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION LOK SABHA STARRED QUESTION NO. 71 (11th Position) TO BE ANSWERED ON 07.02.2019

Supply of Safe Drinking Water

†*71. SHRI LALLU SINGH:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of funds allocated under the National Rural Drinking Water Programme (NRDWP) during each of the last three years, State-wise;

(b) whether 40 per cent villages of the country are affected by chemical contamination of water;

(c) if so, the details thereof, State and district-wise; and

(d) the action taken by the Government in this regard so as to supply safe drinking water to the households?

ANSWER MINISTER FOR DRINKING WATER AND SANITATION (SUSHREE UMA BHARATI)

(a) to (d) A Statement of reply is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 71 due for reply on 07.02.2019

(a) The State-wise details of funds allocated under National Rural Drinking Water Programme (NRDWP) during each of the last three years is at Annexure-I.

(b & c) State-wise number of habitations affected chemical contamination as reported by the states in Integrated Management Information System (IMIS) of the Ministry as on 03.02.2019 is at Annexure-II.

(d) Rural Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme; National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for providing safe drinking water to water quality affected areas on priority.

To deal with arsenic and fluoride contamination, with the recommendation of National Institution for Transforming India (NITI Aayog), Government of India had released Rs. 1,000 crore in March 2016 for commissioning of Community Water Purification Plants (CWPPs) and last mile connectivity of piped water supply schemes.

In addition, the Ministry had launched National Water Quality Sub-Mission (NWQSM) on 22.03.17 to provide safe drinking water to 27,544 arsenic / fluoride affected rural habitations in a span of 4 years, subject to availability of funds.

Annexure-I

07.02.2019 (Amount in Rs. Crore)									
	F Y	2015-16	2016-17	2017-18					
S.No.	State	Allocation	Allocation	Allocation					
1	ANDAMAN & NICOBAR	0.38	0.45	0.4					
2	ANDHRA PRADESH	156.69	181.02	159.5					
3	ARUNACHAL PRADESH	58.08	82.89	77.5					
4	ASSAM	261.34	401.43	524.					
5	BIHAR	227.65	314.79	394.5					
6	CHHATTISGARH	63.69	70.65	64.3					
7	GOA	2.08	2.44	2.3					
8	GUJARAT	230.68	281.14	231.6					
9	HARYANA	97.65	114.53	118.9					
10	HIMACHAL PRADESH	59.58	69.65	66.0					
11	JAMMU & KASHMIR	199.4	232.88	222.2					
12	JHARKHAND	126.85	115.86	172.6					
13	KARNATAKA	307.62	360.07	290.8					
14	KERALA	52.78	62.54	56.8					
15	MADHYA PRADESH	181.76	213.87	195.6					
16	MAHARASHTRA	344.16	413.57	338.1					
17	MANIPUR	28.98	40.6	32					
18	MEGHALAYA	30.52	42.02	41.8					
19	MIZORAM	17.71	25.33	22					
20	NAGALAND	35.27	37.93	27.6					
21	ODISHA	96.9	114.99	102.6					
22	PUDUCHERRY	0.74	0.86	0.8					
23	PUNJAB	39.77	46.02	115.2					
24	RAJASTHAN	547.17	1,114.55	891.9					
25	SIKKIM	10.64	14.77	9					
26	TAMIL NADU	135.46	155.29	121.6					
27	TELANGANA	88.77	117.03	775.0					
28	TRIPURA	28.07	39.48	32.2					
29	UTTAR PRADESH	454.93	628.08	539.0					
30	UTTARAKHAND	63.57	74.55	68.4					
31	WEST BENGAL	199.78	417.68	810.4					
	Total	4,148.67	5,786.96	6,506.8					

Note: Allocation excludes Ministry level expenditure

Annexure-II

State-wise number of habitations affected chemical contamination as reported by the states in Integrated Management Information System (IMIS) of the Ministry as on 03.02.2019

Annexure referred to in reply to part (b & c) of Starred Question No. 71 due for reply on 07.02.2019										
	State	Numbe of affected habitations								
S.No.		Total	Fluoride	Arsenic	Iron	Salinity	Nitrate	Heavy Metal		
1	Andaman & Nicobar	0	0	0	0	0	0	0		
2	Andhra Pradesh	363	317	0	1	41	4	0		
3	Arunachal Pradesh	28	0	0	28	0	0	0		
4	Assam	9796	260	4302	5227	0	0	7		
5	Bihar	3916	781	815	2320	0	0	0		
6	Chhattisgarh	513	282	0	227	0	4	0		
7	Goa	0	0	0	0	0	0	0		
8	Gujarat	0	0	0	0	0	0	0		
9	Haryana	103	103	0	0	0	0	0		
10	Himachal Pradesh	0	0	0	0	0	0	0		
11	Jammu & Kashmir	11	4	0	7	0	0	0		
12	Jharkhand	540	198	19	323	0	0	0		
13	Karnataka	619	365	3	37	24	189	1		
14	Kerala	327	32	0	182	81	32	0		
15	Madhya Pradesh	150	140	0	0	10	0	0		
16	Maharashtra	193	63	0	16	43	71	0		
17	Manipur	0	0	0	0	0	0	0		
18	Meghalaya	7	0	0	7	0	0	0		
19	Mizoram	0	0	0	0	0	0	0		
20	Nagaland	4	0	0	4	0	0	0		
21	Odisha	2492	97	0	2158	237	0	0		
22	Puducherry	0	0	0	0	0	0	0		
23	Punjab	3144	298	652	231	14	113	1836		
24	Rajasthan	18434	5143	0	5	12342	944	0		
25	Sikkim	0	0	0	0	0	0	0		
26	Tamil Nadu	1	0	0	1	0	0	0		
27	Telangana	350	0	0	36	179	135	0		
28	Tripura	2410	0	0	2410	0	0	0		
29	Uttar Pradesh	1327	161	715	361	80	10	0		
30	Uttarakhand	15	0	0	12	0	3	0		
31	West Bengal	16511	1263	9250	5307	429	0	262		
	Total	61254	9507	15756	18900	13480	1505	2106		